

the rupee made convertible in two years, time. All these things are going to be discussed in the debate on Budget. How can he go to the press before revealing it to the House? He had the opportunity to do so in the Budget. Otherwise also, he has got plenty of opportunities to bring these matters before the House. If these are objective estimates, he should have first brought these matters before the House, instead of giving them to the press and letting us know through newspapers.

Anyway, what he has said is highly objectionable so far as Government of India and Parliament are concerned. I say this because he says, "If a proper and well-managed system is allowed to function." Now, who will not allow it to function? Will the Government not allow it? Will not the Parliament allow it to function? Then, he says that if tax rates are moderate people can become rich by staying honest... (*Interruptions*)

MR. SPEAKER: All these points can be raised at the time of Budget discussions.

SHRI AMAL DATTA: He also says that the money which has gone out of the country during the last 40 years will again come back. This is a reflection not only on the functioning of the Government during the last 40 years but also on the functioning of the Parliament.

MR. SPEAKER: You please conclude now.

SHRI AMAL DATTA: Sir, you are the custodian of this House. I hope you will call the Finance Minister and ask him to make a statement on this. He has no business to go out and make such statements in the newspapers.

[*Translation*]

SHRI TEJ NARAYAN SINGH: Mr.

Speaker, Sir, the biggest massacre took in Bara in Gaya district. People in the entire country felt too bad about it and went to see the place. Both the hon. Home Minister and the Minister of welfare of the Government of India visited Bara. However, even after reaching Gaya they could not go to Bara for reasons best known to them. The people of Bihar were deeply distressed at this since the representatives of the Government who were to go there to redress the grievances of the people could not reach there. As per reports published in newspapers, the congressmen prevented them from going to Bara. As such I want to know from these two Ministers as to whether they were really stopped by congressmen and if this has happened whether any action is being taken against these erring people? I want a clarification on this from the Government and my submission is that it would be better if a clarification is given today itself. In case it is not possible today then the clarification should be given within 2-3 days.

12.56 hrs.

PAPERS LAID ON THE TABLE

Annual Report and Review on the working of National Center for Management of Agricultural Extension, Hyderabad for 1990-91 etc

[*English*]

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (Shri Mullappally Ramachandran): On behalf of Shri Balram Jakhar, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Centre for Management of Agricultural Extension,

Hyderabad for the year 1990-91 along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Center for Management of Agricultural Extension. Hyderabad for the year 1990-91.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above [Placed in Library See No. LT- 1427/92]

Review on the working of and Annual Report of Artificial Limbs Manufacturing Corporation of India, Kanpur for 1990-91

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRIMATI KAMALA KUMARI):- On behalf of Shri Sitaram Kesri, I beg to lay the Table:-

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 of the Companies Act, 1965:-

- (a) (i) Review by the Government on the working of the Artificial Limbs Manufacturing Corporation of India, Kanpur for the year 1990-91.

(ii) Annual Report of the Artificial Limbs Manufacturing Corporation of India, Kanpur, for the year 1990-91 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library See No. LT-1428/92]

- (b) (i) Review by the Government on the working of the Castes and Scheduled Tribes Finance and Development Corporation, New Delhi, for the year 1990-91.

(ii) Annual Report of the National Scheduled Castes and Scheduled Tribes Finance and Development Corporation, New Delhi, for the year 1990-91 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (2) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above [Placed in Library See No LT-1429/92]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Rehabilitation Council, New Delhi, for the year 1990-91 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Rehabilitation Council New Delhi, for the year 1990-91.

- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above [Placed in Library See No. LT-1430/92]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute for the Mentally Handicapped, Secunderabad, for the year 1990-91 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National